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Title: Further discussion on the motion for consideration of the Chemical Weapons Convention (Amendment) Bill, 2012 (Bill Passed).

MADAM SPEAKER: Now, the House will take up Item No.25â€”Hon. Minister.

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Madam, I request that the Bill may please be taken for consideration.

MADAM SPEAKER: The question is:

"That the Bill to amend the Chemical Weapons Convention Act, 2000, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

...(Interruptions)

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 6 stand part of the Bill."

The motion was adopted.

Clauses 2 to 6 were added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

MADAM SPEAKER: The Minister may now move that the Bill be passed.

...(Interruptions)

SHRI SRIKANT JENA: Madam, I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

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...(Interruptions)